

information is as follows (approximately):—

	Equip- ment	Struc- turals
H.E.C., Ranchi .	26%	9%
<i>Other manufacturers:</i>		
Public Sector	6%	1%
Private Sector .	32%	82%

(b) Letters of intent have been issued to H.E.C., Ranchi and other public sector undertakings for supply of equipment and structurals. Formal contracts with these undertakings have, however, not yet been concluded as prices are still under negotiations. The total value will, therefore, be known only after the prices have been settled. Tenders for the supply of equipment etc. from private sector agencies will be issued shortly.

Overtime Allowance to Chargemen

7162. **Shri Rabi Ray:**
Shri Madhu Limaye:
Shri J. H. Patel:
Shri A. N. Mulla:

Will the Minister of Railways be pleased to state:

(a) the duty hours and roster for Chargemen travelling on the Deluxe Air-conditioned trains, Chargemen working in the sheds and open line Foremen;

(b) whether they are paid overtime allowance for extra hours put in and for working on holidays;

(c) whether these Supervisors are given weekly rest; if not, the reasons therefor;

(d) whether their conditions of work are different from the rest of the staff; and

(e) if so, in what respect?

The Minister of Railways (Shri C. M. Poonacha): (a) to (c). Chargemen travelling in Deluxe Air-conditioned trains or holding independent charge in sheds as well as Foremen

in open line establishments are classified as 'Supervisory' who have no fixed duty hours and are not entitled to overtime payment or rest under the Hours of Employment Regulations, but they get rest by suitable adjustment of their working hours. However, independent Chargemen in Sheds are allowed overtime at bare rate at the discretion of the General Manager. Where the Chargemen do not hold independent charge they are generally classified as 'Continuous' and, like the other categories of staff in Sheds, are rostered to work 48 hours per week and paid overtime at 1½ times of their ordinary rate of pay and allowed a weekly day of rest.

(d) and (e) Yes, their work is of supervisory nature and they are able to adjust their timings as per the exigencies of services.

Travelling without Tickets by Gazetted Officers

7163. **Shri C. Chittybabu:** Will the Minister of Railways be pleased to state:

(a) the number of Gazetted Officers including Ex-Members of Parliament who have been detected travelling without tickets from April, 1967 to date; and

(b) the action taken against them?

The Minister of Railways (Shri C. M. Poonacha): (a) No such case has been reported.

(b) Does not arise.

Construction Branch of Southern Railway

7164. **Shri C. Chittybabu:** Will the Minister of Railways be pleased to state:

(a) the number of Laskars employed on daily rates of wages in the Construction Branch of the Southern Railway;

(b) their length of service;